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Madhya Pradesh Tendu Patton Ke Nirvartan Hetu Nyuntam Dar Nishchayan Adhiniyam, 1972

10 of 1972

[01 May 1972]

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Madhya Pradesh Tendu Patton Ke Nirvartan Hetu Nyuntam Dar Nishchayan Adhiniyam, 1972

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[01 May 1972]

An Act to fix the minimum rates for disposal of tendu leaves in certain cases and for certain other matters connected therewith. Be it enacted by the Madhya Pradesh Legislature in the Twenty-third Year of the Republic of India as follows: - 1 Received the assent of the Governor on the 1st May, 1972; assent first published in the "Madhya Pradesh Gazette" (Extraordinary), dated 2nd May, 1972.

1. Short Title :-

This Act may be called the Madhya Pradesh Tendu Patton Ke Nirvartan Hetu Nyuntam Dar Nishchayan Adhiniyam, 1972.

2. Definitions :-

In this Act, unless the context otherwise requires,-

- (a) "Purchasers Agreement" means the Purchasers agreement executed under condition No. 17 of the Tender notice;
- (b) "renewal of purchasers agreement" means renewal of purchasers agreement in pursuance of condition No. 25 of the Tender Notice and clause 2 of the purchasers agreement;
- (c) "standard bag" means one thousand standard gaddis, whether

bagged or not;

- (d) "standard gaddi" means a bundle containing fifty tendu leaves;
- (e) "Tender notice" means tender notice for disposal of tendu leaves published under Forest Department, Madhya Pradesh, No. 8004-X-69 dated the 26th November, 1969, in "Madhya Pradesh Gazette" (Extraordinary), dated the 27th November, 1969;
- (f) "unit" means a unit constituted under Section 3 of the Madhya Pradesh Tendu Patta (Vyapar Viniyaman) Adhiniyam, 1964 (No. 29 of 1964).

3. Fixation Of Minimum Rates For Disposal Of Tendu Leaves For Calendar Year 1972 In Certain Cases:

Notwithstanding anything contained in any purchasers agreement or tender notice relating to fixation of purchase price of tendu leaves on renewal of purchasers agreement for the calendar year, 1972 or any judgment, decree or order of any Court to the contrary, the minimum rates of disposal of tendu leaves in respect of all the purchasers appointed through purchasers agreement for the disposal of tendu leaves unit of 1970 and 1971, and entitled to renewal of the purchasers agreement for the calendar year, 1972 shall be and shall always be as specified in the Table appended hereto and it is hereby enacted that the renewal of any purchasers agreement for the calendar year, 1972 shall be subject to the said minimum rates and they shall be applicable to the purchaser entitled to purchase tendu leaves by virtue of renewal clause of purchasers agreement of the calendar year, 1971 with effect from the 1st January, 1972 as if the provisions herein contained have been in force at all material times and formed likewise part at all times of the tender notice and the purchasers agreement.

Table

	Circle	Purchase rate per standard bag Rs.
	(1)	(2)
1.	All units in the whole of Bastar Forest Circle	85.00
2.	All units in the whole of Raipur Forest circle and Bilaspur, North Bilaspur and Raigarh Forest Divisions of Bilaspur Forest Circle	75.00
3.	All units in North Surguja, South Surguja and Jashpur Forest Divisions of the Bilaspur Forest Circle	55.00
4.	All units in all Forest Circles in the State other than those specified in 1, 2 and 3 above.	55.00

4. Repeal :-

The Madhya Pradesh Tendu Patton Ke Nirvartan Hetu Nyuntam Dar Nishchayan Adhyadesh, 1972 (No. 2 of 1972) is hereby repealed.